

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1266
ANSWERED ON:08.03.2002
DRUG DE ADDICTION CUM REHABILITATION CENTRES
PRASANNA KUMAR PATASANI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of drug de-addiction-cum-rehabilitation centre`s are sanctioned for each district in the State of Orrssa;
- (b) whether any guidelines have been issued for setting up a unit/organization within the radius of 25 kms;
- (c) whether any State Government`s proposals have come up for setting up the organization; and
- (d) if so, the steps taken by the Government thereon?

Answer

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT(DR. SATYANARAYAN JATIYA)

(a) A statement showing the district-wise number of De-addiction-cum-Rehabilitation Centres in Orissa funded under the Scheme for Prevention of Alcoholism and Substance (Drugs), is annexed.

(b) No, Sir.

(c) & (d) No Sir. Under the scheme grant-in-aid is released to Non-Governmental Organizations (NGOs)

STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.1266 FOR 8.3.2002 REGARDING DRUG DEADDICTION CUM REHABILITATION CENTERS

NUMBER OF DE-ADDICTION CENTERS FUNCTIONING IN ORISSA AS ON 4.3.2002.

S.No. Name of the District No. of De-addiction Centers

1.	Angul	1
2	Balasore	1
3	Banku	1
4	Baripada	1
5	Behrampur	1
6	Bhadrak	1
7	Bhubneshwar	4
8	Bolangir	1
9	Cuttack	4
10	Dhenkanal	2
11	Kendrapara	3
12	Khurda	2
13	Koraput	1
14	Kurumpada	1
15	Nayagarh	1
16	Puri	3
17	Saradapur	1
18	Sundergarh	1
	Total	30